

scheme intended for the benefit of the general public in rural areas without distinction of caste or creed and no separate statistics are maintained regarding the number of beneficiaries belonging to Scheduled Castes.

EDUCATIONAL FACILITIES FOR CHILDREN OF SCHEDULED CASTES/TRIBES OF KERALA LIVING IN DELHI

4200. SHRI MANGALATHUMADAM : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Scheduled Castes children of Kerala living in Delhi and other Northern cities are not given educational facilities on the plea that these children are not in the respective State Lists; and

(b) if so, the steps taken by Government to prevent such refusals and to provide adequate educational facilities to the children of the Scheduled Castes and Scheduled Tribes of Kerala ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) In accordance with the Constitution of India, lists of Scheduled Castes are prescribed State-wise, and *not* on an all-India basis. However, there is no restriction on eligible candidates drawing scholarships from their parent States even though they may pursue their studies in another State or Union Territory.

(b) Does not arise.

CLASS I OFFICERS OF L.I.C.

4202. SHRI HARDYAL DEVGUN : Will the Minister of FINANCE be pleased to state :

(a) whether any representation has been made by Class I Officers of the Life Insurance Corporation of India with regard to the revision of Pay Scales, Dearness Allowance, House Rent and improvement in their service conditions; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Nego-

tiations on the Charter of Demands are going on between the Corporation and the Federation of the Life Insurance Corporation of India Class I Officers' Associations.

OFF-SHORE OIL DRILLING IN GULF OF CAMBAY WITH JAPANESE ASSISTANCE

4203. SHRI D. C. SHARMA :
SHRI CHENGALRAYA
NAIDU :

SHRI BENI SHANKER
SHARMA :

SHRI N. R. LASKAR :

SHRI ANBUCHAZHIAN :

SHRI YASHPAL SINGH :

SHRI VIRBHADRA SINGH :

SHRI B. N. SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Experts from the Japanese firm of Mitsubishi visited India towards the end of July, 1968 for talks with the Government of India about their offer to help India in off-shore exploration in the Gulf of Cambay;

(b) if so, the outcome of their visit; and

(c) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) : (a) No, Sir.

(b) and (c). Do not arise.

CONSTRUCTION OF BUND AT NARAINGARH

4204. SHRI D. C. SHARMA :
SHRI BENI SHANKER
SHARMA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Haryana Government propose to construct a bund at Naraingarh for irrigation purposes and for flood protection;

(b) whether Central assistance has been sought for the purpose; and

(c) if so, the decision taken in the matter ?